

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-306**

Appeal No. 396/252/ND/2019

**IN THE MATTER OF:**

M/s Seven Sisters Airlines Ltd.

....Applicant

Vs.

ROC

....Respondent

**SECTION**

Under Section 252

Order delivered on 17.09.2019

**CORAM:**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Siddharth Shankar

For the Respondent

: Mr. M. Yadubhushana Rao, AROC for ROC

**ORDER**

Ld. Counsel for the appellant submits that additional documents have been filed by him. However, the same are lying under objections. Let the objections be removed.

To come up for further consideration on 11.10.2019.



**(SUMITA PURKAYASTHA)  
MEMBER (T)**



**(INA MALHOTRA)  
MEMBER (J)**